

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) Insolvency) No. 434 of 2020**

**IN THE MATTER OF:**

**Anirudh Kumar**

**...Appellant**

**Versus**

**IBM India Pvt. Ltd. & Anr.**

**...Respondents**

**Present: -**

**For Appellant:**

**Mr. Ketan Madan, Advocate and Mr. Himanshu Arbola (CS).**

**For Respondent:**

**Ashmi Mohan and Mr. Shwetabh Sinha, Advocates for Respondent No.1.**

**Ms. Heena George, Mr. Yogender Pal Singhal, Twisha Issar and Purti Marwah, Advocates for Respondent No.2 (IRP).**

**ORDER**  
**(Virtual Mode)**

**05.01.2021** Due to paucity of time, the matter could not be taken up today. List the matter 'for hearing' on **27<sup>th</sup> January, 2021**.

**[Justice Bansi Lal Bhat]**  
**The Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

Ash/GC/